

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.779/ 2016

New Delhi, this the 30th day of March, 2017

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Geeta Chopra, Age 61 years
(TGT Hindi
Presently posted at Mangolpuri Block K2, SV-1412082)
W/o Sh. V.K. Chopra
R/o A-1/28, Varun Apartments
Sector-9. Rohini
Delhi-110085.Applicant.

(By advocate: Sh. Gyanendra Singh)

Versus

1. The Chief Secretary
Govt. of NCT of Delhi
5, Somnath Marg, Delhi
2. The Director of Education
New Secretariat
I.P. Extension, I.T.O.
New Delhi-110002. Respondents

(By Advocate: Sh. Vijay Pandita)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the applicant prays that this matter may be disposed of with a direction to the respondents to consider her representations dated 15.12.2010 & 29.01.2014.

2. Having regard to the prayer of the applicant, we dispose of the present OA, without going into the merits of the case, with a direction to the respondents to consider the aforesaid representations of the applicant and to pass a reasoned and speaking order thereon, within a period of 90 days from the date of receipt of a certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member A)

/mk /

